

Improved and sophisticated weapons are provided to the State Police forces depending upon their actual requirement as well as availability.

### **Killing by Militants**

3992. SHRI BHUWAN CHANDRA  
KHANDURI:  
SHRI PRAKASH V. PATIL:  
PROF. ASHOK ANANDRAO  
DESHMUKH:  
SHRI MORESHWAR SAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of civilians, Government employees and security personnel, separately killed/kidnapped by the militants in Punjab and J & K during the current year upto 31st October, 1991 category-wise;

(b) the number of militants nabbed/killed during encounters with security forces during the above period in Punjab and J & K;

(c) the number of militants released by the Government in both States during the period; and

(d) the steps Government have taken to ensure rehabilitation of kith and kin of the deceased in both States particularly those of deceased Government employees and security personnel?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). According to information available 1881 civilians and 427 security force personnel were killed in Punjab by terrorists during the relevant period. 355 persons had also been kidnapped by them during the period. The break-up into Government employees and security force personnel is not readily available. During the same

period 1248 terrorists had been killed in encounters and another 1731 had been arrested.

Information in this regard respect of J & K is being collected and would be laid on the table of the House.

(c) Information is being collected and will be laid on the Table of the House.

(d) The Governments of Punjab and J & K have drawn up schemes to provide relief and other assistance to the victims of terrorists.

### **New Post Offices in Kollam Kerala**

3993. SHRI LODIKKUNNIL SURESH:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new post offices proposed to be opened in Kerala during 1991-92; and

(b) how many of these will be in Kollam districts and the details of the proposed locations?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) A target for opening 50 extra departmental branch post offices has been fixed for Kerala during the year 1991-92.

(b) There is a target to open two Extra Departmental Branch Post Offices in Kollam district during the current year. An extra-departmental Post Office had been opened in Veliyam West on 31.10.91 and another one is being opened at Podiyattuvila.

### **Proposal to Establish TV Studio at Dharamsala (Himachal Pradesh)**

3994. SHRI D.D. KHANORIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a TV studio at Dharamsala, Himachal Pradesh to ensure telecast of regional programmes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) and (b). No, Sir. There is no such proposal under the consideration of the Government at present.

(c) A TV Studio Centre is already under implementation at Shimla in Himachal Pradesh. establishment of another such facility in the State would depend upon availability of resources and relative priorities.

#### **Infiltrators from Bangladesh**

**3995. SHRI ARJUN CHARAN SETHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bangladesh Government has agreed to take back infiltrators of the Border Security Force push back Bangladeshi nationals caught at the time of crossing the international border; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB):** (a) and (b). In the Annual Co-ordination Meeting held in Sept, 1991 between Border Security Force and Bangladesh Rifles, it was agreed as Under:-

(1) Illegal migrants who are convicted by the courts in India would be accepted by BDR.

(2) Persons who are apprehended in the process of crossing the border would be accepted by BDR.

(3) Persons who have recently migrated, when being handed over will be accepted on the veracity of their statements. Wherever necessary such persons may be jointly questioned.

(4) Persons who have migrated much earlier, will need detailed verification. In such case, local (District) Civil authorities will be involved in the process of verification, alongwith the representatives of BSF and BDR.

[*Translation*]

#### **Delay In Delivery of Money Orders in Maharashtra**

**3996. SHRI GOVINDRAO NIKAM:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether cases of delay in delivery and missing of money order are on the increase;

(b) if so, the reasons therefor;

(c) the number of such cases reported during the last three months, state-wise particularly in Maharashtra; and

(d) the action taken or proposed to be taken by the Government in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):** (a) No, Sir.

(b) Does not arise.

(c) A statement is enclosed.

(d) The following steps are taken by the